Statement

Procedure covering the Sahitya Akademi Prize for Translation

- 1 Entries are invited from individual translators or publishers through advertisement in the leading newspapers throughout the country. Besides the members of the twenty two Lauguages Advisory Board are requested to send nominations. ground list may also be got prepared by an expert in each language. casbe of difficulty in receiving ground that the Regional Offices of the Akademi may be asked to compile a lis of translations published during the period in the languages handled by them. The Library in the Head Office may compile such a list in respect of the remaining languages.
- 2. Initially only one copy of the entry be procurred on purchase basis either from the translators or through the Advisory Broad members who recommends the translator along with a certificate that:
 - (i) it is a full and unabridgesed translation;
 - (ii) the translation is faithful to the original work;
 - (iii) it is a direct translation/it is a translation done through a link language;
 - (iv) the standing of the original writer and the excellence of his book would also have to be certified
- 3. A three-Member Target Language Export Committee would be formed to short-list the entries and reduce them to not more than five, received in each language.
- 4. Three more copies of the books from the short-list would be procured and stop to the members of the Selection Committee for giving their recomendations in a prescribed proforma in order of preference.

- 5. Along with staements of opinion the three members of the arget Langauge Committee would send a detailed report at least thre half sheet pages full stating the reasons why the first. second or tird preference (and more if any) is given to a particular work, elciting one or two instances of excellence in the use of language translation in words, sennce truction, idiom and chang or modification of magery and how far the thesu are maintained over the entire book. The size of the translation and the translated book should also be commented upon. It should also be reported whether the language used for translation has a standard and can be generally understood by the common reder.
- 6. The statements of opinion received from the threr members of the Target Language Committee would be placed before the Executive Board of hte Sahiya Akamedi which will declare the Prize on the basis of the recommendations of the members of the Target Language Committee.

Convention on the Rights of Child

- 1455. SHRI ANANT RAM JAIS-WAL: Will the Minister of HUMAN RESOURCE DEVEVLOPMENT be pleased to state:
- (a) whether it is a fact that among South Asian Countries, India alone did not ratify the Convention on the rights of Child' adopted by UN General Assembly in 1989, if so, what are the reasons therefor; and
- (b) what are the details of the said convention?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WAMEN AND CHILD DEVELOPMENT) (SHRIMA'I' BASAVA RAJESHWARI): (a) India has ratified the UN Conveition on the

Rights of the Child. The instrument of accession was deposited with the UN Secretary General at New York on 11.12.1992

(b) The Convention consists of a Preamble and 54 articles giving economic, social and cultural rights to children.

Appointments in Kendriya Vidyalalayas of M.P.

1456 SHRI DIGVIJAY SINGH: SHRI SARADA MOHANTY:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that during the last session Government had ordered appointment of scores of candidates of different teaching and nonteaching posts in Kendriya Vidyalayas of Madhya Pradesh;
 - (b) if so, the details thereof;
- (c) whether the Establishment Committee of Kendriya Vidyalaya Sangathan had declined to execute the orders;
 - (d) if so, the details thereof;
- (e) whether the names of the candidates had thereafter been sent to the Assistant Commissioner, Bhopal Region for appropriate action! and
- (f) if the answer to part (e) above is in affimative whether the Assistant Commissioner, Kendriya Vidyalaya Sangathan, Bhopal Region has been Region has been granted extension in service to complete the appropriate action in this regard?

THE MNISTER FOR HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (e) A large number of applications and requests from individuals and various quarters for consideration for appointment to teaching and non-teaching posts in different Vidyalayas are received from time to time. Such requests are sent to the Head Office of the Sangathan for action as per procedures and rules. Depending on the category of

vacant posts available from time to time, the vacancies are also advertised by the regional offices or Headquarters of the Sangathan and candidates pensored[registered with ment Exchanges are also considered for specific categories. All applications are scrutinised with reference to the minimum eligibility conditions laid down such as educational quali fications, experience age limit, etc. Duly constituted Selection Committees assess the suitability of candidates through interviews, whenever necessary. The regional offices and Headquarters of the Sangathan required to follow all the procedures and rules in respect of all appointments irrespective of any recommendations regarding individual applicants.

(f) The Assistant Commissioner at Regional Office, Bhopal who attained the age of superannuation on 30.11.92 has been granted extension because of administrative requirement and in view of unfilled vacancies of Assistant Commissioners.

Report of the National Steering Committee on Text Books

1457. SHRI SHANTI TYAGI: SHRI SUSHILKUMAR SAM-BHAJIRAO SHINDE:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the National Steering Committee after examining the History and Mathematics text books revised by former Uttar Pradesh Government has found that the books have factual inacuracies and distortions;
- (b) whether it is also a fact that the Steering Committee has recommended that the text books be withdrawn;
- (c) if so, wha are the other recommendations of the Steering Committee;